

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

30

C.S.P. No. 520/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE PARTIES: M/s. Standard Green Bio Energy Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	
	Ahmed Churawal		Ahmed

ORDER

CSP 510/230-232/NCLT/MB/MAH/2017
CSP 514/230-232/NCLT/MB/MAH/2017
CSP 520/230-232/NCLT/MB/MAH/2017
CSP 525/230-232/NCLT/MB/MAH/2017
CSP 530/230-232/NCLT/MB/MAH/2017
CSP 533/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 24.8.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)